

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, WESTERN ZONE BENCH
AT PUNE

O.A. No. 154 of 2024 (WZ)

Krunal Narayan Gharre ... Applicant

Versus

Pimpri Chinchwad Municipal Corporation & Others ... Respondents

AFFIDAVIT IN COMPLIANCE

(Compliance of the Order passed by this Hon'ble Tribunal dated 10th February 2026 in O.A. No. 154 of 2024 (WZ) on behalf of PMRDA – Respondent No. 2)

I, Prashant Patil, Superintendent Engineer of PMRDA, hereby file this Affidavit in compliance with the Order passed by this Hon'ble Tribunal dated 10th February 2026, regarding the timeline for making functional the proposed 14 Sewage Treatment Plants (STPs) for the identified 15 natural drains conveying sullage and/or sewage into the Pawana River, having an aggregate treatment capacity of 4.5 MLD. The comments of PMRDA are as under:

1. Timeline for Making Functional 14 STPs and Present Status of Work

Respondent No. 2 had earlier submitted a tentative timeline of approximately 21 months for the provision of the STPs, within which it would make its best efforts to complete the procedure for installation of the various STPs, subject to the final approval of the Detailed Project Report (DPR) and the grant of necessary administrative, technical, and financial approvals by the State and Central Governments, as stated in the Affidavit dated 27th January 2025, filed in compliance with the Order dated 7th January 2025.

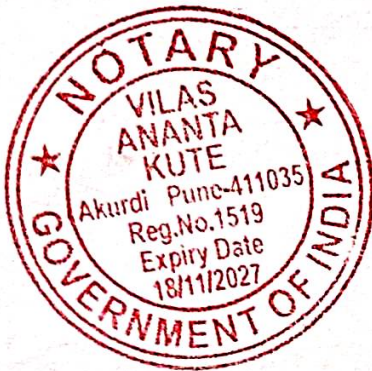
2. Further, the River Rejuvenation Committee submitted its Report to this Hon'ble Tribunal vide letter dated 16.06.2025 (submitted on 18.06.2025), recommending adherence to the schedule from submission of the DPR up to the construction and commissioning of the STPs by the contractor appointed by PMRDA on or before 31.12.2029.

3. The Pawana River Pollution Control Project received Administrative Approval (AA) on 24th September 2024 for an estimated cost of ₹197 Crores. As regards the present progress, Tenders are invited for this work as per tender notice no.61 of 2025-26 of PMRDA. The work order of

this work is will be issued in next 4 months time, subject to the approval of the Executive Committee of PMRDA. the work order for Immediate Measures is expected to be issued within the next 2 months.

Upon issuance of the work orders, the project is proposed to be completed within a period of 30 months, thereby ensuring the operational efficiency of the newly installed systems.

Solemnly affirmed on this 17th day of March 2026 at PMRDA



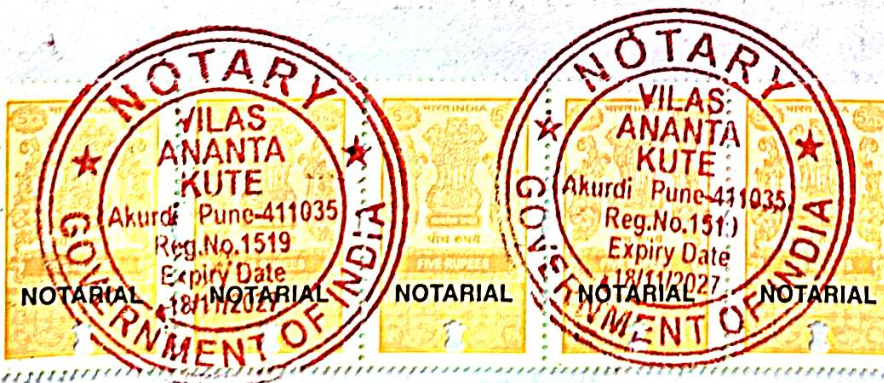
For PMRDA

Authorised Signatory

VERIFICATION

I, Prashant Patil, Superintendent Engineer of the Engineering Department of PMRDA, hereby state that the contents of paragraphs 1 to 3 are true and correct to the best of my knowledge and belief.

Authorised Signatory



BEFORE ME

Autent
03/14/2026

VILAS ANANTA KUTE
NOTARY
UNION OF INDIA
Vitthalwadi, Akurdi, Pune-35

Noted and Registered
at Serial Number 1398/2026